

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 2594 of 2020

Sahid Ansari @ Shahid Ansari	...	Petitioner
Versus		
The State of Jharkhand	...	Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner	:	Mr. P.K. Rai, Advocate
For the State	:	Mr. Shekhar Sinha, P.P.

Order No.02 Dated- 11.09.2020

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu/Gunjan-